

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.256/2018 - C.1.

Dt. 20-02-2018

NOTIFICATION No. 02/2018. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

I

Sri Ch. Venkateswara Rao, Paper Promotee from the Unit of the District Judge, Visakhapatnam, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Narsapur, West Godavari District. (Post kept vacant).

***NOTE:** The promotion of Sri Ch. Venkateswara Rao is subject to further orders in W.P.No.44310/2017 on the file of the High Court of Judicature at Hyderabad.*

Sri M. Venkata Narasaiah, Chief Administrative Officer, Principal District Court, Kadapa, is transferred and posted as Chief Administrative Officer, Principal District Court, Ananthapuram vice Sri B. Martin Luthar transferred.

Sri B. Martin Luthar, Chief Administrative Officer, Principal District Court, Ananthapuram, is transferred and posted as Chief Administrative Officer, Principal District Court, Kadapa vice Sri M. Venkata Narasaiah transferred.

Sri M. Venugopala Rao, Chief Administrative Officer, II Additional District & Sessions Court, Hindupur, Ananthapuram District, is transferred and posted as Chief Administrative Officer, XII Additional District & Sessions Court, Pithapuram, East Godavari District. (Post kept vacant)

- i) S/Sri Ch. Venkateswara Rao, M. Venkata Narasaiah, B. Martin Luthar and M. Venugopala Rao shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Visakhapatnam, Kadapa and Ananthapuram are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri A. Kishan, Chief Administrative Officer, Metropolitan Sessions Judge's Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court-cum- IV Addl. District & Sessions Court, Adilabad. (Post kept vacant)

Sri Syed Sulthan Salahuddin, Chief Administrative Officer, Court of I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Metropolitan Sessions Judge's Court, Hyderabad vice Sri A. Kishan transferred.

Sri K.B. Viswanath, Chief Administrative Officer, Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVIII MSJ, Cyberabad at L.B. Nagar, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Court of I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District vice Sri Syed Sulthan Salahuddin transferred.

- i) S/Sri A. Kishan, Syed Sulthan Salahuddin and K.B. Viswanath shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Metropolitan Sessions Judge, Hyderabad and the District Judge, Ranga Reddy District, are hereby directed to relieve the individual forthwith on receipt of these orders to enable him to join in his new post and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- S/Sri M. Venkata Narasaiah, B. Martin Luthar and Sri M. Venugopala Rao, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The District Judges, Ranga Reddy District and Adilabad, State of Telangana.
4. The District Judges, Visakhapatnam, Kadapa, West Godavari at Eluru, East Godavari at Rajahmundry and Ananthapuram, State of A.P.
5. Additional District & Sessions Judge, Narsapur, West Godavari District
6. II Additional District & Sessions Judge, Hindupur, Ananthapuram District.
7. XII Additional District & Sessions Judge, Pithapuram, East Godavari District.
8. The Judge, Family Court-cum- IV Addl. District & Sessions Court, Adilabad.
9. I Additional District & Sessions Judge-cum-MSJ, Cyberabad, Ranga Reddy District.
10. The Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVIII MSJ, Cyberabad at L.B. Nagar, Ranga Reddy District.
11. The Pay and Accounts Officer, Hyderabad, State of Telangana.
12. The District Treasury Officers, Ranga Reddy District at Exhibition Grounds, Hyderabad. and Adilabad, State of Telangana.
13. The District Treasury Officers, Visakhapatnam, Kadapa, West Godavari at Eluru, East Godavari at Kakinada and Ananthapuram, State of A.P.
14. The Sub Treasury Officers, Hindupur, Ananthapuram District, Pithapuram, East Godavari District and Narsapur, West Godavari District. State of A.P.
15. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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